POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) OF SEBI (SAST) REGULATIONS, 2011, AS AMENDED FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

IARMONY CAPITAL SERVICES LIMITED (CIN: L67120MH1994PLC288180) Regd. Office: 8A, 8th Floor, Astral Centre, 470/B, N. M. Joshi Marg, Chinchpokli (West), Mumbai - 400 011. HARMONY CAPITAL

Tel. No.: +91 22 2300 1206; Email ID: harmonycsl@yahoo.com; Website: www.hcsl.co.in

Open Offer for acquisition up to 7,80,300 fully paid-up equity shares of face value of ₹10 each representing 26.00% of the Voting Share Capital of Harmony Capital Services Limited ("**HCSL**"/"**Target Company**") at a price of ₹10 per equity share of from the public shareholders of the Target Company by Mr. Anish Sharma ("Acquirer") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the **Offer**") on behalf of the Acquirer in connection with the Open Offer made by the Acquirer in compliance with Regulation 18 (12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on January 16, 2023 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)	
Business Standard	English	All Editions	
Business Standard	Hindi	All Editions	
Navshakti	Marathi	Mumbai Edition	

- 1) Name of the Target Company
- Name of the Acquirer 2)
 - Mr. Anish Sharma : Mark Corporate Advisors Private Limited
- 3) Name of the Manager to the Offer
- Name of the Registrar to the Offer 4) 5) Offer Details:
 - a) Date of Opening of the Offer b) Date of Closure of the Offer

: Friday, March 17, 2023

: Harmony Capital Services Limited

: Link Intime India Private Limited

- Date of Completion of Payment of : 6) Consideration and communication of Rejection/Acceptance

Details of Acquisition: 7)

- : Monday, April 03, 2023
 - Thursday, April 13, 2023

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹10.00 per Equity Share		₹10.00 per Equity Share	
7.2.	Aggregate number of Shares tendered	7,80,300 Equity Shares ⁽¹⁾		7,80,300 Equity Shares	
7.3.	Aggregate number of Shares accepted	7,80,300 Eq	uity Shares ⁽¹⁾	5,59,760 Ec	uity Shares
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹78,03,000		₹55,97,600	
7.5.	Shareholding of the Acquirer before Public Announcement				
	Number	Nil		Nil	
	% of Voting Share Capital	Not Applicable		Not Applicable	
7.6.	Shares acquired by way of Agreement (" SPA ")				
	Number	16,32,700		16,32,700	
	 % of Voting Share Capital 	54.41%		54.41%	
7.7.	Shares Acquired by way of Open Offer				
	Number	7,80,		5,59,760	
	 % of Voting Share Capital 	26.00%(1)		18.65%	
7.8.	Shares acquired after Detailed Public Statement (" DPS ")				
	Number	Nil		Nil	
	 % of Voting Share Capital 	Not Applicable		Not Applicable	
	 Price of the Shares acquired 	Not Applicable		Not Applicable	
7.9.	Post Offer Shareholding of the Acquirer				
	Number	24,13,000(1)		21,92,460	
	 % of Equity Share Capital/ Voting Capital 	80.41% ⁽¹⁾		73.06%	
7.10.	Pre & Post offer Shareholding of the Public	Pre-Offer	Post Offer	Pre-Offer	Post Offer
	• Number	13,68,200	5,87,900(1)	13,68,200	8,08,440
	 % of Equity Share Capital/ Voting Capital 	45.59%	19.59% ⁽¹⁾	45.59%	26.94%

⁽¹⁾ Assuming full acceptance in the Open Offer.

8) The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited 9) and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated March 06, 2023.

Issued by Manager to the Offer:

Mark Corporate Advisors Private Limited



CIN: U67190MH2008PTC181996 404/1, The Summit Business Bay, Sant Janabai Road (Service Lane) Off W. E. Highway, Vile Parle (East), Mumbai-400 057 Tel. No.: +91 22 2612 3208 Contact Person: Mr. Manish Gaur E-Mail: openoffer@markcorporateadvisors.com SEBI Regn No.: INM000012128

For and on behalf of the Acquirer Sd/-

Anish Sharma ("Acquirer") Place: Mohali Date : April 18, 2023